

COURT- 1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APL No. 36 OF 2017

Dated: 21st October, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member(electricity)**

In the matter of:

**Tamilnadu Generation and Distribution Corporation
Limited(TANGEDCO) Appellant(s)**

Versus

M/s.Ambika Cotton Mills Ltd. Respondent(s)

Counsel for the Appellant(s) : S. Vallinayagam for A1

Counsel for the Respondent(s) : Kumar Mihir for R1
Avinash Menon for R1

ORDER

At the request of learned counsel for the parties, list this matter on **08.01.2020.**

**S.D. Dubey
Technical Member(electricity)**

**Justice Manjula Chellur
Chairperson**

PR